

77

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 392/99

DATE OF ORDER : 09.06.1999

Between :-

B.Chandrakanth Reddy

... Applicant
And

1. The Supdt. of Post Offices,
Mahaboobnagar Division,
Mahaboobnagar.
2. The Postmaster General,
Hyderabad Region, Hyderabad.
3. P.Jagadeeshwar

... Respondents

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri V.Rajeswar Rao, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

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... 2.

- 2 -

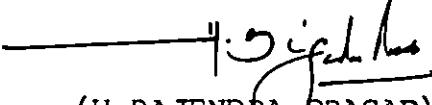
(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

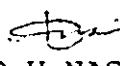
Heard at length the learned counsel for the rival parties.

It appears that interests of justice would be served if looking to the facts and circumstances of the case, a direction is given to the Respondent No.1 to consider the scope for appointing the applicant in a Group-D post in accordance with the rules and in that case the applicant shall not claim any right on the Group-C post. Order accordingly.

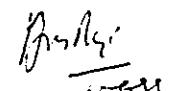
2. The order of status-quo granted on 11.3.1999 stands vacated.

O.A. Disposed of. No costs.


(H.RAJENDRA PRASAD)
Member (A)


(D.H.NASIR)
Vice-Chairman

Dated: 9th June, 1999.
Dictated in Open Court.


D.H.NASIR
Vice-Chairman

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~~COPY TO :-~~

- 1. HHDNJ
- 2. HHRP M(A)
- 3. HBSDP M(J)
- 4. D.R. (A)
- 5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A).

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 19-6-58

~~ORDER / JUDGEMENT~~

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DA. NO. 392-199

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALL SWED.

E.P. D. OSED.

R. A. CLOSED.

O. A. CLOSED.

DISPOSED OF WITH DIRECTIONS

DISMISSED.

DISMISSED AS UNTHOROUGH

PAPERED ~~REJECTED~~

NO ORDER HAS TO COSTS.

500

कानूनी व्यापारिक अधिकरण
Legal & Administrative Tribunal
प्रेस / DESPATCH

21 JUN 1969

HYDERABAD BENCH